



Government of Jammu and Kashmir
Department of Food, Civil Supplies & Consumer Affairs
Civil Secretariat, J&K, Jammu/Srinagar

Notification

Jammu, the 13th August, 2024

S.O. **392** .-In exercise of the powers conferred by sub-section(1) of section 40 of the National Food Security Act, 2013, the Government of Jammu and Kashmir hereby directs that in sub-rule (2) of rule 3 of the Jammu and Kashmir Food Security Rules, 2021, the following shall be added as first and second proviso; namely:-

"Provided that such inclusion and exclusion in respect of Kashmiri/Jammu Migrants shall be established by the Relief & Rehabilitation Commissioner (M) on the recommendations of the Committee comprising of the following members:-

1.	Relief & Rehabilitation Commissioner (M)	Chairman
2.	Deputy Commissioner (Relief)	Member
3.	Assistant Commissioner (Relief)	Member
4.	Tehsildar (T)/Zonal Officer Concerned	Member
5.	Tehsil Social Welfare Officer	Member
6.	Tehsil Supply Officer	Member

Provided further that the Relief Assistance in respect of Kashmiri/Jammu Migrants shall not be counted as Income, but as a source of sustenance only, as decided by the Department of Disaster Management, Relief, Rehabilitation & Reconstruction, Jammu and Kashmir."

By order of the Government of Jammu and Kashmir.

Sd/-

(Zubair Ahmad) JKAS

Commissioner Secretary to the Government

No: FCSCA-Estt/121/2024-09 (E-7487015)

Dated:13-08-2024.

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.

3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Secretary to the Government, Department of DMRRR.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. All Commissioner/Secretaries to the Government.
9. Chief Electoral Officer, J&K.
10. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
11. Joint Secretary, Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, GoI.
12. Divisional Commissioner, Kashmir/Jammu.
13. All Secretaries to the Government.
14. Director, Archives, Archaeology and Museums, J&K.
15. All Deputy Commissioners
16. Director, Information, J&K.
17. Director, FCS&CA, Jammu/Kashmir.
18. Relief & Rehabilitation Commissioner (M), J&K.
19. General Manager, Government Press, Jammu/Srinagar Director Information, J&K.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA.
22. Incharge Website.
23. Stock file.

(Rajinder Kumar)

Under Secretary to the Government

Rajinder Kumar
13.8.24